

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 19**

**CA No. 45/2023, 77/2023, 166/23  
And  
CP No. 58/Chd/Chd/2022**

**Under Section 241, 242, CA 2013  
R 11 NCLT**

**In the matter of:-**

Ankit Kumar

... Petitioner

Vs.

Parrot Infosoft Pvt. Ltd

... Respondent

Due to power failure, the matter could not be taken up today, hence  
adjourned to 01.11.2023.

-sd-  
Court Officer

September 04, 2023  
SM